

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No 65 of 2011

Dated : 2nd November, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Power Grid Corporation of India Limited Appellant(s)

Versus

C.E.R.C. & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran,
Ms. Swapna Seshadri &
Ms. Sneha Venkataramani
Counsel for the Respondent(s): Mr. Pradeep Misra for R.10

ORDER

Written Submissions are being filed today by the learned counsel for the Appellant.

The learned counsel for the Respondent seeks some time to file the reply Written Submissions.

Post the matter for reporting compliance on **15.11.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/SS